

1	2	3	4	5	6
18	Port Blair (CE)	Extn. & strengthening of rwy from 6000' to 11,000'	49.25	36 months from the date of commencement	Work started by State PWD
19	Raipur	Resurfacing of rwy & extn of apron	6.92	Aug. 97	Work in progress
20	Tirupati	Strengthening & extn. of rwy to 7500'	18.66	Completed	
21	Vijayawada	Strengthening of rwy	16.25	Dec 97	Work will be awarded in Feb. 97
22	Udaipur	Strengthening/extn of Runway to 1500'	5.96	March 97	Work in progress

[Translation]

Derailment of Train

*27 SHRI DADA BABURAO PARANJPE : Will the Minister of RAILWAYS be pleased to state :

(a) whether four rear wheels of a passenger coach of 1271 UP-Vindhyachal Express derailed at 4.30 A.M. on September 22, 1996 at the time of entering Sumreri Station situated between Khural and Saugor Railway Stations;

(b) if so, the details thereof;

(c) whether the Government have conducted any enquiry in this regard;

(d) if so, the details of the enquiry and the action taken against the persons found responsible alongwith the loss incurred to railways; and

(e) the remedial steps taken to check such incidents in future?

THE MINISTER OF RAILWAYS (SHRI RAM VILAS PASWAN) : (a) Yes, Sir.

(b) On 22.9.96, at 4.30 hrs., one trolley of a coach of 1271 Vindhyachal Express derailed at Sumreri station of Katni-Bina section of Jabalpur Division of Central Railway. There was no casualty or injury to anybody.

(c) and (d). An enquiry was conducted by a Committee of Officers which concluded that the derailment took place due to tampering with the Point Stretcher Bar at Sumreri station by some unidentified persons. Cost of damage to railway property amounted to Rs. 31,000/-. This being a case of sabotage, an F.I.R. has been lodged with the Government Railway Police/Sagar under Sections 150 and 151 of the Indian Railways Act.

(e) The following remedial steps have been taken to check recurrence of such incidents :

(i) State Governments have been requested to

initiate measures to check the incidence of sabotage on Railway systems.

(ii) Railway staff have been instructed to exercise greater vigil on unidentified persons to avoid such incidents.

(iii) Renewed stress has been laid on inspections and surprise checks.

(iv) The patrolling of track by RPF at above area was introduced and continued upto 05.11.96. Patrolling by Gangman is still continuing.

[English]

Installation of Transmitters

*28 SHRI DINSHA PATEL :
DR. VALLABH BHAI KATHIRIA :

Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) the number of High Power Transmitters and Low Power Transmitters and Very Low Power Transmitters installed during the last three years, State-wise, location-wise and the expenditure incurred thereon during this period;

(b) whether border districts of Gujarat particularly Saurashtra region is affected by propaganda by Pakistan Television through their High Power Transmitter; and

(c) if so, the steps taken by the Government in this regard?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF INFORMATION AND BROADCASTING (SHRI C.M. IBRAHIM) : (a) 16 High Power TV transmitters (HPTs), 204 Low Power TV Transmitters (LPTs) and 73 Very Low Power TV transmitters (VLPTs) have been commissioned during the period from 1.4.1993 to 20.11.1996 as per Statewise details given in the enclosed Statement. The yearwise total expenditure incurred on various

Doordarshan Projects, including the transmitter projects indicated in the Annexure, during the last three financial years is as under :

Year	Expenditure incurred (Rs. in crores)
1993-94	168.22
1994-95	256.55
1995-96	313.60

(b) and (c). Weak and irregular TV signals are reported to be received from Pakistan in parts of Saurashtra-Kachch region of Gujarat. While 3 HPTs and 13 LPTs are already operational in Saurashtra-Kachch region, one HPT and 7 LPTs are presently under implementation in the region to further augment TV service in the border areas of Saurashtra and Kachch. Besides, two additional HPTs and two LPTs are also envisaged to be set up in the region subject to availability of resources and other infrastructural facilities.

STATEMENT

Statewise List of TV Transmitters
Commissioned during
(01.04.1993 to 20.11.1996)

State/UT	Type of Transmitters	Location of Transmitters
1	2	3
A and N Islands	VLPT	Baratang Havelock Katchal
Andhra Pradesh	HPT	Nandyal
	LPT	Alagadda Atmakur Bheemavaram Emmiganur Gadwal Giddalur Hindupur Hyderabad (DD II) Jagtial Kamareddy Kavali Kosgi Kuppam

1	2	3
		L. R. Pally Madhira Madnapalli Mandassa Medak Nagar Karnul Narayanpet Nirmal Siddipet Tandur Visakhapatanam Wanaparthy
	VLPT	Chintapalli Icchapuram Paderu Parwatipuram Sriselam
Arunachal Pradesh		
	LPT	Itanagar (DD II)
Assam		
	LPT	Bongaigaon Golaghat Guwahati (DD II) Haflong Hatsinghimari Hojai Lumding Margherita North Lakhimpur Sonari Tinsukia
	VLPT	Digboi
Bihar		
	LPT	Aurangabad Godda Gumla Hazaribag Lohardaga Nawada Patna (DD II) Raxaul Sheikhpura Supaul
Chandigarh		
	LPT	Chandigarh (DD II)

1	2	3	1	2	3
Delhi	HPT	Delhi (DD III)	J & K	HPT	Shivbadar Thanedar Veer
	LPT	Delhi (Lok Sabha) Delhi (Rajya Sabha)		LPT	Leh
Gujarat	HPT	Ahmedabad (DD II) Bhuj (Int.)		VLPT	Jammu (DD II) Kathua Leh (DD II) Riasi Srinagar (DD II) Srinagar (Kashmir Channel)
	LPT	Dandi Devgadh-Baria Dharangadhra Gandhinagar (DD II) Ider Khambat Mahuva Mangrol (Junagarh) Palitana Paper Sanjeli Shamlaji			Ardh Kumari Baramula Batot Buddhal Gurez Kalakot Kud Poonch Samba Thanamandi Tithwal Uri
	VLPT	*Devgadh-Baria Netrang	Karnataka	LPT	
Haryana	LPT	Mandi Dabwali (DD II) Meham Rewari			Arsikere Bagalkot Bangalore (DD II) Bhatkal Gangawati Hungond Kumta Mandya Mudigere Pavagada Ramadurg
Himachal Pradesh	HPT	Shimla		VLPT	Sakleshpur
	LPT	Shimla (DD-II)			
	VLPT	Ajhu fort Baijnath Bandla Bharathi Diar Jogindernagar Khara Pathar Palampur Sarkaghat	Kerala	HPT	Calicut (Int.)
				LPT	Calicut (DD II) Chengannur Cochin (DD II) Kanhargarh

1	2	3	1	2	3
		Punalur Trivandrum (DD II)	Mizoram	HPT	Lunglei
	VLPT			LPT	Aizawl (DD II)
Lakshadweep	LPT	Devikolam Kanjirapalli	Madhya Pradesh	LPT	
		Kavaratti			Alirajpur Ashoknagar Bhander Bhopal (DD II) Bijaipur Datia Jaora Khurai Kukdeswar Lahar Mahar Raghogarh Sironj Ujjain
Maharashtra	HPT				
	LPT	Bombay (DD II)			
		Acot Akluj Arvi Brahmapuri Chikhli Chiplun Devrukh Hinganghat Kankauli Karanja Khamgaon Mehekar Mhasle Morshi Nagpur (DD II) Rajapur Rissod Sangamner Umerga Wani Washim		VLPT	Budhni Jaishpurnagar Kondagaon Pakhanjore Parasia
			Nagaland	LPT	Kohima (DD II)
			Orissa	HPT	Cuttack (DD II)
	VLPT			LPT	
		Chikaldhara Junnar Karjat Khed			Athamalik Balidurha Banapur Bhuban Bhubaneshwar (DD II) Bonai Boudh Dashrathpur Deogarh Dhenkanal Dhenkanal (DD II) Dudurkot (DD II) (Hindol) Durgapur
Manipur	LPT				
		Imphal (DD II)			
Meghalaya	LPT				
		Shillong (DD II) Tura (DD II) Williamnagar			
	VLPT				
		Baghmara			

1	2	3	1	2	3
		Udaigiri		VLPT	
		Kamakhya Nagar			Amet
		Kendrapara			Bhim
		Khandapara			Chaumahla
		Kuchinda			Deogarh
		Luther Punk			Fatehpur
		Malkagiri			Kumbhalgarh
		Narsinghpur			Mandalgarh
		Navarangpur			Rajgarh
		Nuapara			Zawar Mines
		Padampur	Sikkim		
		Padmapuram		HPT	
		Pallahara			Gangtok
		Paradeep			
		Rairangpur		LPT	
		Raj Ranapur			Gangtok (DD II)
		Redhakhol			
		Sambalpur (DD II)	Tamil Nadu		
		Talcher		HPT	
		Tirtol			Madras (DD III)
	VLPT				Rameshwaram
		* Bonai		LPT	
		Lalitgiri (DD II)			Arani
		Nayagarh			Arcot
		Patnagarh			Gudiyatam
		Rourkela (DD II)			Krishnagiri
Pondicherry					Marthandam
	LPT				Pudukkottai
					Rajapalayam
Punjab					Udagamandalam
	LPT			VLPT	
		Abohar			Udumalpet
		Jalandhar (DD II)			Valliur
Rajasthan					Valparai
	HPT		Tripura		Vazapadi
		Bundi		LPT	
	LPT				Agartala (DD II)
		Bansi	UP		
		Baran		HPT	
		Basava			Mau
		Bhadra			
		Chirawa		LPT	
		Gangapur			Champawat
		Jaipur (DD II)			Etah
		Kota (DD II)			Kanpur (DD II)
		Nokha			Kotdwar
		Ratanagarh			Lalganj
		Rawatsar			Lucknow (DD II)
		Sridungargarh			Muhammadabad
		Sujangarh			Rasra

1	2	3
	VLPT	Sikanderpur Mau Ranipur
		Bageshwar Didihat Ghandyal Kaljikkhal
West Bengal	HPT	
	LPT	Calcutta (DD III)
	VLPT	Jhargram Kalna Puruliya Ranaghar
		Egra Jhalda

VLPTs commissioned during the above period and subsequently closed consequent upon commissioning of LPTs at these places

[Translation]

Leasing Out of Bailadila

*29. SHRI RADHA MOHAN SINGH :
SHRI CHITTA BASU :

Will the Minister of STEEL be pleased to state :

(a) whether the formalities in regard to the leasing out of Bailadila Iron Ore reserves to private company at nominal rates have been completed; and

(b) if so, the details alongwith terms and conditions thereof?

THE MINISTER OF STEEL AND MINISTER OF MINES (SHRI BIRENDRA PRASAD BAISHYA) : (a) No, Sir.

(b) Does not arise in view of reply to (a) above.

[English]

Decline in the Growth of Revenue

*30. DR. T. SUBBARAMI REDDY :
SHRI SONTOSH MOHAN DEV :

Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether there has been decline in the growth of revenue in Telecom Deptt./telecom circles in the country during 1993-94, 1994-95 and 1995-96 (till date);

(b) if so, the details thereof and the reasons therefor;

(c) the steps being taken by the Government for improvement in the growth of revenue;

(d) whether arrears of telephone bills have increased from Rs. 439.82 crore in March, 1992 to Rs. 955.81 crore in March, 1995;

(e) whether some outstanding amount has also been written off;

(f) if so, the details thereof and reasons, therefor, and

(g) the steps being taken to realise/recover the outstanding amount on priority basis to increase the growth?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA) : (a) There is no decline in the growth of telephone revenue (Amount Billed for) in the Deptt. as a whole and in Telecom Circles during the year 1993-94, 1994-95 and 1995-96 and till July, 96 except in J and K Circle where the revenue (Amount Billed for) has decreased during the year 1993-94.

(b) In J and K Circle the telephone revenue has decreased from Rs. 23.14 crores (1992-93) to Rs. 22.37 crores (1993-94). This was due to prolonged disturbances in the state. However, the telephone revenue has increased from the year 1994-95 onwards with the improvement in the situation in the state.

(c) Growth of telecom. revenues remains a predominant concern of the department and measures are introduced from time to time to increase the network utilisation and improve collection efficiency which have been further explained below :

1. The unit have been asked to expedite forwarding of Advice Notes to TRA for timely issue of bills.
2. Timely Revision of rent consequent upon revision of tariff
3. Regular checking of Telephone Directory.
4. Annual checking of non-directory items.
5. Proper billing of spare numbers
6. Providing adequate staff strength to TRA.

(d) Arrears of telephone bills have increased from Rs. 419.26 Crore in March, 1992 to Rs. 897.29 crore in March, 1995

(e) Yes, Sir.

(f) The amount written off during the year 95-96 is Rs. 1.36 Crore and Rs. 2.20 lakhs during 1996-97 (upto July, 96). Reasons for their write off are as given below:

1. Whereabouts of subscribers not known/ financial status of the subscribers not sound.
2. Closure of subscribers firms or concerns.
3. Outstanding involving petty amounts where persuance is considered uneconomical.